

(b) Question does not arise.

(c) Under the provisions of Section 70(2)(f) of Motor Vehicles Act, 1939, the State Governments are empowered to make the rules and issue notifications in regard to restriction/use of light on the vehicles.

**Payment of bonus withheld to the workers of Hindustan Shipyard**

4509. SHRI SAMAR MUKHERJEE: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government are aware that the management of the Hindustan Shipyard Limited, Visakhapatnam has suddenly decided to withhold payment of Minimum bonus to the workers of this unit on the plea that all the public sectors are not obliged to pay as per the bonus Act etc.;

(b) if so, the reaction of Government thereto; and

(c) the steps taken to pay the bonus to the workers?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) to (c). Hindustan Shipyard Limited, being non-competitive Public Sector Undertaking, is not covered by the Payment of Bonus Act. However, the employees of Hindustan Shipyard have already been given ex-gratia payments in lieu of bonus.

**भोपाल और दिल्ली के बीच सीधी गाड़ियाँ चलाना**

4510. श्री फूल चन्द वर्मा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का भोपाल और दिल्ली के बीच एक सीधी रेल गाड़ी चलाने का विचार है; और

(ख) यदि हां, तो यह रेलगाड़ी कब चलाई जायेगी और इस बारे में क्या ब्यौरा है ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन) : (क) और

(ख). भोपाल और दिल्ली/नई दिल्ली के बीच एक गाड़ी चालू किये जाने के प्रश्न की जांच की गई थी परन्तु भोपाल और दिल्ली क्षेत्र में टर्मिनल की तंगी तथा क्षमता की कमी के कारण इसे परिचालनिक दृष्टि से व्यावहार्य नहीं पाया गया ।

**Opening of mobile health units**

4511. SHRI RASABEHARI BEHERA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have any proposal to open mobile health units in the country;

(b) if so, the number of such health units functioning in Kalahandi district of Orissa; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) to (c). There is no such proposal under the consideration of the Government of India. However, under the Re-orientation of Medical Education Scheme, three mobile clinics have been provided to each medical college in the country. In Orissa, 9 mobile medical clinics have been supplied to the three Medical Colleges, namely, S. C. B. Medical College, Cuttack, V. S. S. Medical College, Bhurta, Sambalpur and M.C.C. Medical College, Berhampur in the State.

**Train through Bikaner City**

4512. SHRI KUMBHA RAM ARYA: Will the Minister of RAILWAYS be pleased to refer to the reply given to unstarred question No. 1233 on the 19th June, 1980 regarding train through Bikaner City and state:

(a) whether the requisite information has since been received from Rajasthan Government;